

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION © NO. 155/2009 IN CIVIL APPEAL NO(s). 2260 OF 2008

GOVIND NAGAR SUGAR LTD. Appellant (s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

WITH
Contempt Petition(c) No. 156-157/2009 in C.A. No. 2262-2263/2009

Contempt Petition © No. 274/2009 in C.A. No. 2258/2008

Date: 05/10/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. K.K.Venugopal, Sr. Adv.
Mr. Rajeev Dutta, Sr. Adv.
Mr. Syed Shahid Hussain Rizvi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Put up after four weeks.

(Shashi Sareen)
Court Master

(Sneh Bala Mehra)
Court Master